

***Statement-II****Details of scheme-wise arrear of subsidies*

(As on 12.03.2020)

(₹ in crores)

Sl. No.	Scheme	Bills pending as on date
1.	Indigenous P&K	5,341.31
2.	City Compost	21.29
3.	Imported P&K	3,862.51
4.	Imported Urea	4,177.59
5.	Indigenous Urea	31,052.78
TOTAL		44,455.48

**Sale of assets of Hindustan Antibiotics Limited (HAL)**

3086. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the sale of assets (land) of HAL to Government agencies was not successful consequent to the decision of Government to sell HAL;

(b) if so, the details thereof; and

(c) whether Government is considering its revival as it is the first public sector drug manufacturing company established in the country?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA): (a) and (b) The Union Cabinet in its meeting held on 28.12.2016 had *inter-alia* decided for strategic sale of Hindustan Antibiotics Limited (HAL) after meeting its liabilities from the sale of surplus land to Government agencies. As land sale to government agencies could not materialize, the issue was considered by the Cabinet again in its meeting held on 17.07.2019, wherein it was decided that sale of surplus land of PSU be as per revised Department of Public Enterprises' (DPE's) guidelines dated 14.06.2018 which permit sale of land to any entity. Further follow up action in pursuance of the Cabinet's decision dated 17.07.2019 is being taken.

- (c) There is no proposal under consideration for revival of the company.

**Committee to boost fertilizer production**

3087. SHRI C.M. RAMESH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of quantum of fertilizers imported from abroad during the last two years; and

(b) whether Government have constituted any Committee to suggest steps to boost the production of fertilizers in the country, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA): (a) Sir, the details of quantum of fertilizers imported from abroad during the last two years are given in the table below:—

(Figures in LMT)

Year	Urea	DAP*	MOP*	NPK*
2017-18	59.75	42.17	47.36	4.99
2018-19	74.81	66.02	42.14	5.46

\*As reported by the companies.

(b) Sir, no such Committee has been constituted. However, the Government had announced New Investment Policy (NIP) – 2012 on 2nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. Under NIP – 2012 read with its amendment, Matix Fertilizers and Chemicals Limited (Matix) has set up a Coal Bed Methane (CBM) based Greenfield Ammonia -Urea complex at Panagarh, West Bengal. The commercial production of Matix started on 1st October, 2017. Chambal Fertilizers and Chemicals Limited (CFCL) has also set up a new Brownfield project at Gadepan, Rajasthan. The commercial production of CFCL-III started on 1st January, 2019. Each of these units have the production capacity of 12.7 LMT Urea per annum.

The Government of India also notified the New Urea Policy (NUP) – 2015 for existing gas based urea manufacturing units on 25th May, 2015 and revision of energy